

DAILY WISE OBJECTION LIST (PETITION , APPLICATION , ADDITIONAL DOCS ETC) 25.07.2022 to 26.07.2022

Scrutiny Date From

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	28-11-2021	Interlocutory Application (I.B.C)	710102086852021		SANJIV ARORA VS M/S C VIEW INNOVATIONS PVT LTD	Application under any other provisions- IBC	26-07-2022	main case not link please check contact to registry	Rahul
2	16-06-2022	Interlocutory Application (I.B.C)	710102048662022	COMPANY PETITION IB (IBC)/272(PB)2019	SUCCESSFUL RESOLUTION APPLICANT VS M/S C VIEW INNOVATIONS PVT LTD	Application under any other provisions- IBC	25-07-2022	Page No. 64 not clear page	NIKITA RAJPAL
3	28-06-2022	Interlocutory Application (I.B.C)	710102050572022	COMPANY PETITION IB (IBC)/300(PB)2020	SOJI RAM MEENA VS SARE GURUGRAM PVT LTD	Sec 60(5)	25-07-2022	78-79,not clear Need to Application Every Pages and Volume 2 Index Missing	Umesh Chauhan
4	06-07-2022	Interlocutory Application (I.B.C)	710102052992022	COMPANY PETITION IB (IBC)/1416(ND)2018	R K SILK MILLS INDIA LIMITED VS DAIMLER FINANCIAL SERVICES INDIA PRIVATE LIMITED	Sec 60(5)	25-07-2022	Page No. 13-14 Missing	Prashant
5	09-07-2022	Interlocutory Application (I.B.C)	710102053752022	COMPANY PETITION IB (IBC)/380(ND)2020	GYAN CHANDRA MISRA VS N.A	Sec 60(5)	26-07-2022	Pg-38-69,71-95,97-121,123-147,149-227,230-252 not clear page and volume wise index missing vol1 vol2 Pg-101,144,145,152,	Avinash Bhati
6	11-07-2022	Interlocutory Application (I.B.C)	710102054182022	COMPANY PETITION IB (IBC)/1198(ND)2019	K SUBHRA NARAYAN MOHAPATRA VS N.A	Application under any other provisions- IBC	26-07-2022	please check main case number CP /IB MISSING	K SUBHRA NARAYAN
7	12-07-2022	Interlocutory Application (I.B.C)	710102054272022	COMPANY PETITION IB (IBC)/692(ND)2021	KAY PAN FRAGRANCE PVT LTD VS KAY PAN FRAGRANCE PVT LTD	Application under any other provisions- IBC,Application under any other provisions- IBC	26-07-2022	incomplete memo party need to sign every pages on application true copy on annexure every pages \\\ stamp paper and affidavit missed not allowed in annexure main case not link with application	santosh kumar

18	22-07-2022	Interlocutory Application (I.B.C)	710102059282022	COMPANY PETITION IB (IBC)/2640(ND)2019	MADRAS STEEL TUBES THROUGH NARENDRA SAKARIYA VS SET SANAYI ELEKTRIK-TESISAT TAAHHUT VE TICARET INDIA PRIVATE LIMITED	Sec. 12A	26-07-2022	Memo Party Missing	LOKESH
19	21-07-2022	Interlocutory Application (I.B.C)	710102058862022	COMPANY PETITION IB (IBC)/2484(ND)2019	RAVINDRA KUMAR GOYAL RESOLUTION PROFESSIONAL VS SUNIL GHORAWAT AND ANR	Sec 43(1) r/w Sec 44 (1)	25-07-2022	Due Payment other Section 45, Payment Pending Affidavit Back Date	SAMAKSH GOYAL
20	22-07-2022	Interlocutory Application (I.B.C)	710102059212022	COMPANY PETITION IB (IBC)/948(PB)2018	ROHIT SEHGAL VS SUNIL GHORAWAT AND ANR	Application under any other provisions- IBC	26-07-2022	Page No. 16 Not Clear	ROHIT SEHGAL
21	22-07-2022	Miscellaneous Application (IBC)	710102059312022	COMPANY PETITION IB (IBC)/524(PB)2022	ICICI BANK LIMITED VS SEEMA SETHI	Rule16(d),NCLT Rules,2016 IBC	25-07-2022	Memo Party Missing	Vidushi
22	23-07-2022	Interlocutory Application (I.B.C)	710102059432022	COMPANY PETITION IB (IBC)/197(PB)2017	RAMACHANDRAN SUBRAMANIAM VS EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec 60(5)	26-07-2022	Notary Stamp Date of Verify Missed in Affidavit	AVS Subramanyam
23	22-07-2022	Miscellaneous Application (IBC)	710102059302022	COMPANY PETITION IB (IBC)/523(PB)2022	ICICI BANK LIMITED VS MAYANK SETHI	Rule16(d),NCLT Rules,2016 IBC	25-07-2022	Case Type Wrong and Memo Party Missing Affidavit Name not Match With E- Stamp Paper	Vidushi
24	22-07-2022	Interlocutory Application (I.B.C)	710102059242022	COMPANY PETITION IB (IBC)/983(ND)2020	RAJKUMAR SAHNI (SUSPENDED DIRECTOR OF M/S VIBRANT BUILDWELL PVT LTD. VS MR ASHISH SINGH (RESOLUTION PROFESSIONAL OF M/S VIBRANT BUILDWELL PVT LTD)	Sec 60(5)	26-07-2022	Need to Application Sign Every Pages	Anirban
25	23-07-2022	Miscellaneous Application (IBC)	710102059452022	COMPANY PETITION IB (IBC)/2614(ND)2019	CENTRAL BANK OF INDIA VS ATM ESTATES PRIVATE LIMITED	Rule 11 of NCLT, 2016	26-07-2022	Case Type Wrong, Memo Party Missing E-Stamp Paper Missing and Need to Application Sign Every Pages	REEMA KHORANA
26	22-07-2022	Interlocutory Application (I.B.C)	710102059172022	COMPANY PETITION IB (IBC)/1499(PB)2019	ROHIT SEHGAL VS ATM ESTATES PRIVATE LIMITED	Application under any other provisions- IBC	26-07-2022	Report merged with Index.	ROHIT SEHGAL
27	22-07-2022	Interlocutory Application (I.B.C)	710102059142022	COMPANY PETITION IB (IBC)/1788(PB)2018	SARIKA SOMVANSHI VS R. S. STONES PRIVATE LIMITED	Sec 60(5)	26-07-2022	Notary Stamp Verified Date Missed in Affidavit Page No. 16-29 Need to English Translate Copy Hand Writing Not Allowed Page No 46-49 53-55 Not Clear	Jatin S Sethi

28	22-07-2022	Interlocutory Application (I.B.C)	710102059182022	COMPANY PETITION IB (IBC)/3340(ND)2019	ATUL KUMAR SINGHAL VS FIITJEE LIMITED	Rule 11 of NCLT, 2016	26-07-2022	Page No. 19-31 Not Clear and Memo Party Missing	Mukesh Mohan Goyal
29	23-07-2022	Interlocutory Application (I.B.C)	710102059412022	COMPANY PETITION IB (IBC)/759(PB)2018	RESHMA MITTAL VS RAGHAV SHARMA	Sec. 45 (1)	26-07-2022	Index Missing Memo Party Missing and Please Merge Annexure one PDF and E-Stamp paper Missing and Affidavit	CA. Reshma Mittal
30	23-07-2022	Interlocutory Application (I.B.C)	710102059402022	COMPANY PETITION IB (IBC)/759(PB)2018	RESHMA MITTAL VS RAGHAV SHARMA	Sec 43(1) r/w Sec 44 (1)	26-07-2022	Index Missing Memo Party Missing and Please Merge Annexure one PDF and E-Stamp paper Missing and Affidavit and Need to Application Sign Every Pages	CA. Reshma Mittal
31	21-07-2022	Interlocutory Application (I.B.C)	710102059032022	COMPANY PETITION IB (IBC)/875(PB)2018	E-HOMES INFRASTRUCTURE PRIVATE LIMITED VS NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	26-07-2022	stamp paper not notarized	Vipul Ganda
32	23-07-2022	Interlocutory Application (I.B.C)	710102059562022	COMPANY PETITION IB (IBC)/968(PB)2019	MUNISH MEHTA VS ROYAL KITCHEN APPLIANCES PVT. LTD.	Rule 11 of NCLT, 2016	26-07-2022	Section Wrong in Index please check your pdf	sabhay
33	23-07-2022	Interlocutory Application (I.B.C)	710102059422022	COMPANY PETITION IB (IBC)/759(PB)2018	RESHMA MITTAL VS RAGHAV SHARMA	Sec 66(1)	26-07-2022	Page Not Mentioned in Index Section Wrong Need to Sign Application Every Pages and E-Stamp Paper and Affidavit Missing and Some Annexure Missing in Application Due Payment Pending Other Section 3	CA. Reshma Mittal
34	23-07-2022	Interlocutory Application (I.B.C)	710102059392022	COMPANY PETITION IB (IBC)/16(ND)2021	KRISHAN PAL VS S.D.ENGINEERSTECH PVT. LTD.	Application under any other provisions-IBC	26-07-2022	Case Type Wrong Section Wrong	Vishweshwar
35	25-07-2022	Interlocutory Application (I.B.C)	710102059972022	COMPANY PETITION IB (IBC)/518(ND)2022	MR. CHANDER MOHAN SETHI VS ICICI BANK LIMITED	Rule 11 of NCLT, 2016	26-07-2022	Memo Party Missing	UDIT KISHAN &
36	22-07-2022	Interlocutory Application (I.B.C)	710102059372022	COMPANY PETITION IB (IBC)/718(ND)2020	GOLDEN WHEAT AND ALLIED MILLS PRIVATE LIMITED VS BRIGHTSTAR RESTAURANTS PRIVATE LTD.	Rule 11 of NCLT, 2016	26-07-2022	Memo Party Missing	Abhimanyu Arun Walia

37	22-07-2022	Interlocutory Application (I.B.C)	710102059272022	COMPANY PETITION IB (IBC)/267(ND)2022	L&T FINANCE LIMITED VS PUNEET TYAGI	Rule 11 of NCLT, 2016	25-07-2022	Memo Party Missing and Volume 2 Index Missing Master Index Missing 3 Rs. Court Fess Missing in Vakalatnama	Neeraj
38	22-07-2022	Interlocutory Application (I.B.C)	710102059252022	COMPANY PETITION IB (IBC)/256(ND)2022	L&T FINANCE LIMITED VS SHYAMA DEVI	Rule 11 of NCLT, 2016	25-07-2022	Memo Party Missing and Volume 2 Index Missing Master Index Missing 3 Rs. Court Fess Missing in Vakalatnama	Neeraj
39	25-07-2022	Company Application(Companies Act)	710102059852022	COMPANY PETITION (COMPANIES ACT)/36(ND)2013	MR SURESH CHAND SHARMA VS M/S SHARMA INDUSTRIES PVT LTD	Application under any other provisions	26-07-2022	Need to Application Sign Every Pages Page No. 36, 39, 42, 45, 46 Page Not Clear	Neeraj
40	22-07-2022	Interlocutory Application (I.B.C)	710102059262022	COMPANY PETITION IB (IBC)/257(ND)2022	L&T FINANCE LIMITED VS RAJ PAL TYAGI	Rule 11 of NCLT, 2016	26-07-2022	Memo Party Missing and Section Not Mentioned in Index and Volume Wise Index Missing Master Index Missing 3 Rs. Court Fees Missing in Vakalatnama	Neeraj
41	23-07-2022	Miscellaneous Application (IBC)	710102059552022	COMPANY PETITION IB (IBC)/1003(ND)2019	ANIL KUMAR GUPTA VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Any other provision - Govt body	26-07-2022	Case Type Wrong Memo Party Missing and Section Wrong Need to Application Sign Every Pages and E- Stamp Paper Missing Double Pagination and Please Application Vakalatnama Annexure Merge One PDF	Sachin Mittal
42	23-07-2022	Interlocutory Application (I.B.C)	710102059672022	COMPANY PETITION IB (IBC)/323(ND)2019	VIKRAM BAJAJ LIQUIDATOR FOR THEMES EXPORT PVT LTD VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 60(5)	26-07-2022	Page No. 67-69 Page Not clear	ABHISHEK

43	24-07-2022	Interlocutory Application (I.B.C)	710102059682022	COMPANY PETITION IB (IBC)/199(PB)2018	ANSHUJ DHINGRA VS PANKAJ AGARWAL	Sec. 45 (1)	26-07-2022	Main Case Wrong According your Technical Due Payment Other Section 49 and Memo Party Missing Need to Application Every Pages and E-Stamp paper Missing	ANSHUJ DHINGRA
44	24-07-2022	Interlocutory Application (I.B.C)	710102059712022	INSOLVENCY & BANKRUPTCY (PRE-PACKAGED)/2(PB)2022	ROOTS DEVELOPERS PRIVATE LIMITED VS CHD DEVELOPERS LIMITED	Application under any other provisions-IBC	26-07-2022	Page No. 65, 67,97 to 99, 104, not clear	Aman
45	24-07-2022	Interlocutory Application (I.B.C)	710102059722022	INSOLVENCY & BANKRUPTCY (PRE-PACKAGED)/2(PB)2022	ROSHNI DEVI VS CHD DEVELOPERS LIMITED	Application under any other provisions-IBC	26-07-2022	Pag 67, 69, 85-87, 92, Not Clear pagination cut after page 185 to 193,	Aman
46	23-07-2022	Interlocutory Application (I.B.C)	710102059662022	COMPANY PETITION IB (IBC)/563(PB)2018	PURVA STEEL LIMITED VS ANDHRA PRADESH STATE FINCANE CORPORATION	Sec 60(5)	26-07-2022	1 Rs. Court Fess Missing in Vakalatnama	ANOOP
47	23-07-2022	Company Application(Companies Act)	710102059602022	COMPANY PETITION (COMPANIES ACT)/132(ND)2019	M/S AAR KAY INFRAMATRIX LIMITED VS MRS. LAVEENA SINGAL	Rule 11 of NCLT	26-07-2022	Memo Party Not Mentioned in Index and Page No 9-14 True Copy Sign Missing	Nikhil
48	23-07-2022	Interlocutory Application (I.B.C)	710102059542022	COMPANY PETITION IB (IBC)/1003(ND)2019	ANIL KUMAR GUPTA VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 60(5)	26-07-2022	Need to Application Sign Every Pages E- Stamp paper Missing and Please Merge one PDF Annexure Vakalatnama 1 Rs. Court Fess Missing in Vakalatnama	Sachin Mittal
49	24-07-2022	Interlocutory Application (I.B.C)	710102059692022	COMPANY PETITION IB (IBC)/199(PB)2018	ANSHUJ DHINGRA VS PANKAJ AGARWAL	Sec. 45 (1)	26-07-2022	Memo Party Not Mentioned in Index and Due Payment other Section 49 and E- Stamp paper Missing Need to Application Sign Every Pages	ANSHUJ DHINGRA
50	24-07-2022	Interlocutory Application (I.B.C)	710102059742022	COMPANY PETITION IB (IBC)/2371(ND)2019	VIKAS KUMAR KHAIRARI VS INDIAN BANK	Section 74	26-07-2022	3 Rs. Court Fees Missing in Vakalatnama and Page No. After 74 to 85 Double Pagination and Page No. 15 True Copy Sign Missing	NAMRATA RANGA

51	23-03-2022	Company Petition IB (IBC)	710102022262022		GANESH P PAI VS	IBC Section 59	26-07-2022	Memo of Parties not properly placed and marked in the Index.	Varalakshmi
52	24-03-2022	Intervention Petition(Companies Act)	710102022792022		RAJKUMARI SHARMA VS M/S NEEL PADAM BUILDERS PVT LTD & ORS	Sec 424 (3)	26-07-2022	Sign missed in every pgs of petition, mentioned hindi pg no on english typed copy, pg no 67 missed	Atit
53	13-05-2022	Company Petition IB (IBC)	710102037982022		CANARA BANK VS SINNAR THERMAL POWER LIMITED	IBC under Sec 7	25-07-2022	418 to 419, 428, 430, 748, 755, 764, 767, 769, 771, 778, 781, 785, 798, 905, 908 to 912, 915 to 918, 921, 923 to 932, 938, 940 to 943, 944, 945, 946, 948 to 954, 956, 957, 970, 971, 974, 979, 988, 989, 992, 1131 to 1134, not clear, (double page numbering)	HITESH SACHAR
54	18-05-2022	Company Petition IB (IBC)	710102039552022		KUNWAR SALVATIONS VS PRO FACILITIES SERVICES PRIVATE LIMITED	IBC Under Sec 9	25-07-2022	;Vol 1 Index Missing, Index wrong, affidavit date not clear on page:17 , etc	Chitwan Godara
55	27-05-2022	Company Petition IB (IBC)	710102042432022		STATE BANK OF INDIA VS ABHILASHA AGGARWAL	Section 95(1)	26-07-2022	double page numbering on every pages of annexures, etc, contact to registry ,	ARV CHAMBERS LAW
56	28-05-2022	Company Petition IB (IBC)	710102043172022		STATE BANK OF INDIA VS R.C. GUPTA	Section 95(1)	25-07-2022	Not Clear Page no. 256, 258 to 287, 293, 363, 364, 366, 367, 369, 408, and pages wrong arrange, etc After page no. 258 Double pagination, Vakalatnama Welfare fee 5rs missed,	MITAL AND MITAL
57	17-06-2022	CA(A) Merger and Amalgamation(Companies Act)	710102048832022		K.K. EQUITY LIMITED VS R.C. GUPTA	Sec. 230-232, Sec 234	25-07-2022	council detail missed in index,pgs not clear 59 to 62,90,246, serial no not clear in annexures,pg no ,178 missed,pg no 272 to 289 not mentioned in master index and 2nd volume index	GARIMA AHUJA

66	19-07-2022	Company Petition IB (IBC)	710102057642022		PIRAMAL CAPITAL & HOUSING FINANCELIMITED VS PIYUSH RASTOGI	Section 95(1)	25-07-2022	Page No. 1 to 29 Double Numbering, Page No. 30 to 58, 321 to 329, 485 to 495, 499 to 517 True copy and sign missed, page no. 137, 139, missed, page no. 236, 238, 240, 242, 244, English translation, page no. 250, 312 to 314, double numbering,	Gursat
67	20-07-2022	Company Petition IB (IBC)	710102058562022		CHITRANSH COMBINES SATELLITE AND FILMSPRIVATE LIMITED VS PIYUSH RASTOGI	IBC Section 59	25-07-2022	"page no. 92 to 107 True Copy and sign missed, Not Clear Page No. 112, 113 "	Gursat
68	20-07-2022	Company Petition IB (IBC)	710102058572022		KUSHAGRA SALES AGENCIES PRIVATE LIMITED VS PIYUSH RASTOGI	IBC Section 59	25-07-2022	"List of dated missed, E- Stamp missed, After page no. 54, 72, 91, 175, Wrong Arrange, Not Clear page no. 92, 93, 118, 119, 129, 130, 131, 132, 134, 155, 156, 157, 160, Page No. 178 to 181, True copy missed, "	Karuna
69	19-07-2022	Company Appeal(Companies Act)	710102057822022		KUSHAGRA SALES AGENCIES PRIVATE LIMITED VS PIYUSH RASTOGI	Sec 252 (3)	25-07-2022	Pgs missed 30 to 32,78,82, mentioned hindi pg no on english typed copy, stk 07 missed	SACHIN
70	20-07-2022	Company Petition IB (IBC)	710102058552022		MARSPLAY INTERNET PRIVATE LIMITED VS PIYUSH RASTOGI	IBC Section 59	25-07-2022	E-stamp and Affidavit missed, Memo of Parties missed, annexure is not part out the petition, (contact to Registry), After page no. 103, 105, 120, 122, 136, 138, Wrong arrange,	Neena Bhatia

71	21-07-2022	Company Petition IB (IBC)	710102058832022		THREE C GREEN DEVELOPERS PRIVATE LIMITED VS THREE C INFRA TECH PRIVATE LIMITED	IBC under Sec 7	25-07-2022	"Page No. 28 to 34, 38 to 40 True copy and sign missed, Not Clear Page No. 38, 39, After page No. 40 page no. not mention, "	Avinash Bhati
72	21-07-2022	Company Petition IB (IBC)	710102058732022		SGY PROPERTIES PRIVATE LIMITED VS VATIKA LIMITED	IBC Under Sec 9	25-07-2022	"E- stamp missed, Not Clear Page No. 52, 54, 75, 76, 123, 124, 189 to 236, page No. 58 to 74, 175 to 179 True Copy and sign missed, Page No. 135 missed, After page no. 238 blank page, "	RANA
73	19-07-2022	Company Petition (Companies Act)	710102057872022		UNION OF INDIA THROUGH SFIO (MINISTRY OF CORPORATE AFFAIRS) VS SARB & ASSOCIATES	Sec. 140(5)	25-07-2022	Pgs not clear 70,72 to 74,255,435, MoA and AoA """ Company master data missed of respondent	sfionclt
74	22-07-2022	Company Petition IB (IBC)	710102059202022		AMIT GIRDHAR PROPRIETOR VS RICHFIELD INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	25-07-2022	"All Annexure True copy and sign missed, Not Clear Page No. 37, 39, Vakalatnama 25rs welfare fee and 3rs Court fee missed, "	MOHIT
75	21-07-2022	Company Petition IB (IBC)	710102059022022		RELINEEUROPE GMBH VS KKSPUN INDIA LIMITED	IBC Under Sec 9	25-07-2022	After page no 98 page no. not mention,	DHRITIMAN
76	22-07-2022	Company Petition IB (IBC)	710102059152022		RUDRA BUILDWELL CONSTRUCTIONS PVT LTD VS NIVAS PROMOTERS PVT LTD	IBC Under Sec 9	25-07-2022	"Index page no. 29 not mention, Page NO. 34 to 36 True copy and sign missed, page no. 45 to 51, double pagination, Vakalatnama missed, "	Atul Bhatia

77	22-07-2022	Company Petition IB (IBC)	710102059132022		SIDDHARTH SHARMA VS CHIKAI GLOBAL P LTD	IBC Under Sec 9	25-07-2022	"Not Clear page No. 42, page no. 90 to 248, 256 to sign missed, page no. 96, 118, 199, missed, "	Jai
78	22-07-2022	Company Petition IB (IBC)	710102059362022		M/S VISIONTECH AUTOMATION VS M/S DABUR INDIA LTD.	IBC Under Sec 9	25-07-2022	Not Clear Page No. 56, 58, 60, 73, 74, 77, 78, 85, 86, page no. 69 double numbering, Page No. 127 to 131 Cut the right side, Vakalatnama 3rs court fee missed,	Ajay Sharma
79	22-07-2022	Company Petition IB (IBC)	710102059292022		DEEPAK KUMAR VS UNION BANK OF INDIA AND ORS.	Section 94(1)	25-07-2022	Not Clear Page No. 53 to 66, 72 to 77, 105 to 112, 119 to 122,	Chaitanya Bansal
80	22-07-2022	Company Petition (Companies Act)	710102059042022		RAJIV MALHOTRA VS CYBER Q CONSULTING PRIVATE LIMITED	Sec. 58(3)	26-07-2022	Proof of service missed	ADITYA
81	22-07-2022		0710102022082022/3	COMPANY PETITION IB (IBC)/248(ND)2022	BASF INDIA LIMITED Vs. AGSON GLOBAL PRIVATE LIMITED	IBC Under Sec 9	26-07-2022	Sign msising in Pages 1 to 28 according to PDF	
82	22-07-2022		0710102036932022/3	COMPANY PETITION IB (IBC)/426(ND)2022	M/S SIS CORPORATION Vs. IRCON INTERNATIONAL LIMITED	IBC Under Sec 9	26-07-2022	E-stamp and Affidavit msising, Contradictory Note msising	
83	22-07-2022		0710102059542021/2	COMPANY PETITION IB (IBC)/522(ND)2021	DIAMOND POLYPLAST Vs. SHIVPRIYA CABLES PVT LTD	IBC Under Sec 9	26-07-2022	True Copy sign msising in Pages 21 to 54 according to PDF	
84	22-07-2022		0710102092682021/9	COMPANY PETITION IB (IBC)/20(ND)2022	LEENA BATRA Vs. FERROUS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	26-07-2022	Wrong Filing	
85	23-07-2022		0710102052132021/3	COMPANY PETITION (COMPANIES ACT)/128(PB)2021	SMC INSURANCE BROKERS PRIVATE LIMITED Vs. CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	26-07-2022	Page 110 according to PDF Not CLear	
86	23-07-2022		0710102091242021/4	COMPANY PETITION IB (IBC)/70(ND)2022	IBM INDIA PRIVATE LIMITED Vs. PRESTO INFO SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	26-07-2022	Need to File in IA	
87	23-07-2022		0710102092132020/7	COMPANY PETITION IB (IBC)/998(ND)2020	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. BGM TELECOMMUNICATION S PRIVATE LIMITED	IBC Under Sec 9	26-07-2022	Sign msising in Pages 1 to 45 according to PDF, Pages 49 to 54,72 to 82,161 to 245 according to PDF Not Filed properly	

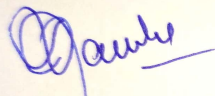
88	23-07-2022		0710102092132020/8	COMPANY PETITION IB (IBC)/998(ND)2020	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. BGM TELECOMMUNICATIONS PRIVATE LIMITED	IBC Under Sec 9	26-07-2022	Pages 20 to 36,115 to 173 according to PDF Not Filed properly, True Copy sign missing in Pages 200 to 212 according to PDF	
89	23-07-2022		0710102095522021/6	COMPANY PETITION IB (IBC)/22(ND)2022	K.T.C. (INDIA) PRIVATE LIMITED Vs. DESTINOS INDIA GURUS PRIVATE LIMITED	IBC under Sec 7	26-07-2022	Reply and Rejoinder should not be filed in one miscellaneous diary number	
90	23-07-2022		0710102119262020/8	INTERLOCUTORY APPLICATION (I.B.C)/5678(PB)2020	MANISH AGARWAL Vs. REGISTRAR OF COMPANIES	Sec 30	26-07-2022	Incomplete document filed	
91	23-07-2022		0710102158912019/13	COMPANY PETITION (COMPANIES ACT)/178(ND)2019	PREET ANAND Vs. CP WORLD LINES PVT. LTD.	Sec. 241(1)	26-07-2022	Sign missing in Pages 1 to 33 according to PDF, Page 107 according to PDF Not Clear	
92	23-07-2022		0710200418112018/23	COMPANY PETITION IB (IBC)/866(PB)2018	EDELWEISS ASSET RECONSTRUCTION CO LTD Vs. MARGRA INDUSTRIES LIMITED	IBC under Sec 7	26-07-2022	Notary msising in E-stamp	
93	24-07-2022		0710102021692022/1	INTERLOCUTORY APPLICATION (I.B.C)/1479(ND)2022	ARUN CHADHA (IRP) Vs. ARUN MITTAL	19(2)	26-07-2022	E-stamp missing, True Copy sign msising in Pages 10 to 18 according to PDF, Pages 20 and 21 according to PDF in Hindi, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	
94	24-07-2022		0710102025832021/9	COMPANY PETITION IB (IBC)/358(ND)2021	AIREN METALS PVT LTD Vs. PME POWER SOLUTIONS (INDIA) LIMITED	IBC Under Sec 9	26-07-2022	Page 102 according to PDF Not Filed properly / Now Done	
95	21-07-2022		0710102010152021/9	COMPANY PETITION IB (IBC)/149(ND)2021	M/S SONI TRADERS (REGD.) Vs. MPCL INDUSTRIES LIMITED	IBC Under Sec 9	26-07-2022	Incomplete Documents, Vakalatnama is Missing and Pages are Not in sequence.	
96	21-07-2022		0710102018972020/3	COMPANY PETITION IB (IBC)/501(ND)2020	M/S HIMALAYAN ALES PRIVATE LIMITED Vs. M/S XIN ENTERTAINMENT	IBC Under Sec 9	26-07-2022	Proof Of Service is Missing.	
97	21-07-2022		0710102025642022/6	COMPANY PETITION (COMPANIES ACT)/72(ND)2022	SUPERTECH REALTORS PRIVATE LIMITED Vs. INDIABULLS HOUSING FINANCE LIMITED	Sec. 213	26-07-2022	True Copy Sign are Missing.	

98	21-07-2022		0710102003732020/10	COMPANY PETITION IB (IBC)/215(ND)2020	MAYFAIR BIOTECH PRIVATE LIMITED Vs. GOOD VALUE CHEMICALS PRIVATE LIMITED	IBC Under Sec 9	26-07-2022	Affidavit Back date, Pages 9 and 10 according to PDF Not Clear, After Page 11 according to PDF Pagination missing, Twenty rupees Welfare Fee stamp and Court Fee stamp msising in Vakalatnama	
99	21-07-2022		0710102003732020/8	COMPANY PETITION IB (IBC)/215(ND)2020	MAYFAIR BIOTECH PRIVATE LIMITED Vs. GOOD VALUE CHEMICALS PRIVATE LIMITED	IBC Under Sec 9	26-07-2022	Index msising	
100	21-07-2022		0710102003732020/9	COMPANY PETITION IB (IBC)/215(ND)2020	MAYFAIR BIOTECH PRIVATE LIMITED Vs. GOOD VALUE CHEMICALS PRIVATE LIMITED	IBC Under Sec 9	26-07-2022	Index msising, One rupee Court Fee stamp msising in Vakalatnama	
101	21-07-2022		0710102032072022/2	COMPANY PETITION (COMPANIES ACT)/80(ND)2022	KUNAL KHATRI Vs. ARTHAPRISE FINANCIAL PRIVATE LIMITED AND OTHERS	Sec. 241(1)	26-07-2022	True Copy sign msising in Pages 46 to 268 according to PDF	
102	21-07-2022		0710102165092019/7	COMPANY PETITION IB (IBC)/3450(ND)2019	ULTRATECH CEMENT LTD. Vs. SKC INFRATECH PRIVATED LIMITED	IBC Under Sec 9	26-07-2022	Need to File in IA	
103	22-07-2022		0710102031092022/5	COMPANY PETITION IB (IBC)/463(ND)2022	ASHOK CHAND SRIVASTAV Vs. THREE C PROPERTIES PRIVATE LIMITED	IBC under Sec 7	26-07-2022	Main Case Number missing	
104	22-07-2022		0710102053282022/1	INTERLOCUTORY APPLICATION (I.B.C)/3180(ND)2022	NEERAJ PAPER Vs. KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED	Sec 60(5)	26-07-2022	E-stamp and Affidavit msising	
105	21-07-2022		7101020000000000	CENTRAL BANK OF INDIA Vs. RS INGOT AND BILLET PRIVATE LIMITED	IBC under Sec 7	Report	26-07-2022	Need to File in IA	
106	21-07-2022		7101020000000000	CENTRAL BANK OF INDIA Vs. RS INGOT AND BILLET PRIVATE LIMITED	IBC under Sec 7	Order	26-07-2022	Need to File in IA	
107	21-07-2022		7101020000000000	NEXTER SYSTEMS INDIA PRIVATE LIMITED Vs.	IBC Section 59	Report	26-07-2022	Page Number missing in Index	
108	21-07-2022		7101020000000000	COMMONWEALTH POWER (INDIA) PRIVATE LIMITED Vs.	IBC Section 59	Report	26-07-2022	Page Number missing in Index	
109	21-07-2022		7101020000000000	NBCC ENGINEERING & CONSULTANCY LIMITED Vs.	IBC Section 59	Report	26-07-2022	Page Number missing in Index	
110	22-07-2022		0710102022082022/3	COMPANY PETITION IB (IBC)/248(ND)2022	BASF INDIA LIMITED Vs. AGSON GLOBAL PRIVATE LIMITED	IBC Under Sec 9	26-07-2022	Sign msising in Pages 1 to 28 according to PDF	

111	22-07-2022		0710102036932022/3	COMPANY PETITION IB (IBC)/426(ND)2022	M/S SIS CORPORATION Vs. IRCON INTERNATIONAL LIMITED	IBC Under Sec 9	26-07-2022	E-stamp and Affidavit msising, Contradictory Note msising	
112	22-07-2022		0710102059542021/2	COMPANY PETITION IB (IBC)/522(ND)2021	DIAMOND POLYPLAST Vs. SHIVPRIYA CABLES PVT LTD	IBC Under Sec 9	26-07-2022	True Copy sign msising in Pages 21 to 54 according to PDF	
113	22-07-2022		0710102092682021/9	COMPANY PETITION IB (IBC)/20(ND)2022	LEENA BATRA Vs. FERROUS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	26-07-2022	Wrong Filing	
114	23-07-2022		0710102052132021/3	COMPANY PETITION (COMPANIES ACT)/128(PB)2021	SMC INSURANCE BROKERS PRIVATE LIMITED Vs. CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	26-07-2022	Page 110 according to PDF Not Clear	
115	23-07-2022		0710102091242021/4	COMPANY PETITION IB (IBC)/70(ND)2022	IBM INDIA PRIVATE LIMITED Vs. PRESTO INFO SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	26-07-2022	Need to File in IA	
116	23-07-2022		0710102092132020/7	COMPANY PETITION IB (IBC)/998(ND)2020	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. BGM TELECOMMUNICATION S PRIVATE LIMITED	IBC Under Sec 9	26-07-2022	Sign msising in Pages 1 to 45 according to PDF, Pages 49 to 54,72 to 82,161 to 245 according to PDF Not Filed properly	
117	23-07-2022		0710102092132020/8	COMPANY PETITION IB (IBC)/998(ND)2020	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. BGM TELECOMMUNICATION S PRIVATE LIMITED	IBC Under Sec 9	26-07-2022	Pages 20 to 36,115 to 173 according to PDF Not Filed properly, True Copy sign missing in Pages 200 to 212 according to PDF	
118	23-07-2022		0710102095522021/6	COMPANY PETITION IB (IBC)/22(ND)2022	K.T.C. (INDIA) PRIVATE LIMITED Vs. DESTINOS INDIA GURUS PRIVATE LIMITED	IBC under Sec 7	26-07-2022	Reply and Rejoinder should not be filed in one miscellaneous diary number	
119	23-07-2022		0710102119262020/8	INTERLOCUTORY APPLICATION (I.B.C)/5678(PB)2020	MANISH AGARWAL Vs. REGISTRAR OF COMPANIES	Sec 30	26-07-2022	Incomplete document filed	
120	23-07-2022		0710102158912019/13	COMPANY PETITION (COMPANIES ACT)/178(ND)2019	PREET ANAND Vs. CP WORLD LINES PVT. LTD.	Sec. 241(1)	26-07-2022	Sign missing in Pages 1 to 33 according to PDF, Page 107 according to PDF Not Clear	
121	23-07-2022		0710200418112018/23	COMPANY PETITION IB (IBC)/866(PB)2018	EDELWEISS ASSET RECONSRUCTION CO LTD Vs. MARGRA INDUSTRIES LIMITED	IBC under Sec 7	26-07-2022	Notary msising in E-stamp	

122	24-07-2022		0710102021692022/1	INTERLOCUTORY APPLICATION (I.B.C)/1479(ND)2022	ARUN CHADHA (IRP) Vs. ARUN MITTAL	19(2)	26-07-2022	E-stamp missing, True Copy sign msising in Pages 10 to 18 according to PDF, Pages 20 and 21 according to PDF in Hindi, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	
123	24-07-2022		0710102025832021/9	COMPANY PETITION IB (IBC)/358(ND)2021	AIREN METALS PVT LTD Vs. PME POWER SOLUTIONS (INDIA) LIMITED	IBC Under Sec 9	26-07-2022	Page 102 according to PDF Not Filed properly / Now Done	
124	20-07-2022		0710200401302016/4	COMPANY PETITION (COMPANIES ACT)/136(ND)2016	PEACOCK GROUP INC Vs. DIRECT RESOURCE I PRIVATE LIMITED	Application under any other provisions	26-07-2022	Application document to be Filed in IA, Synopsys document to be filed in separate miscellaneous diary numbers	
125	21-07-2022		0710102037412022/2	COMPANY PETITION IB (IBC)/484(PB)2022	SBM BANK (INDIA) LIMITED Vs. MISSION HOLDINGS PRIVATE LIMITED	IBC under Sec 7	26-07-2022	E-stamp misisng, One rupee Court Fee stamp missing in Vakalatnama	
126	21-07-2022		0710102040332022/2	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. Vs. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	26-07-2022	Court Fee stamp missing in Vakalatnama	
127	21-07-2022		0710102046682022/1	INTERVENTION PETITION (IBC)/24(ND)2022	SATISH KUAMR Vs.	Sec 60(5)	26-07-2022	Index missing	
128	21-07-2022		0710102071942021/11	COMPANY PETITION IB (IBC)/728(ND)2021	EICHER POLARIS PRIVATE LIMITED Vs. IYOGI TECHNICAL SERVICES PVT. LTD.	IBC Section 59	26-07-2022	Page 65 according to PDF Not Clear	
129	21-07-2022		0710102076002021/12	COMPANY PETITION IB (IBC)/657(ND)2021	MANISH ANEJA & ORS Vs. REVITAL REALITY PRIVATE LIMITED	IBC under Sec 7	26-07-2022	Master Index msising in Volume 1, True Copy sign missing in whole Judgement document	
130	21-07-2022		0710102076362021/2	INSOLVENCY & BANKRUPTCY (PRE-PACKAGED)/3(PB)2021	LOON LAND DEVELOPMENT LIMITED Vs. SMT GINNI DEVI	Section 54C (1)	26-07-2022	Court Fee stamp msising in Vakalatnama	
131	21-07-2022		0710102081722021/5	COMPANY PETITION IB (IBC)/687(ND)2021	UNIWORD TELECOM LIMITED Vs. ASIA TELECOM PRIVATE LIMITED	IBC Under Sec 9	26-07-2022	Need to File in IA	
132	22-07-2022		0710102005752022/6	COMPANY PETITION IB (IBC)/155(ND)2022	NITIKA CHOUDHARY & ANR Vs. MOTHERS PRIDE EDUCATION INSTITUTIONPRIVATE LIMITED	IBC under Sec 7	26-07-2022	Five rupees Welfare Fee stamp and One rupee Court Fee stamp missing in Vakalatnama	

133	22-07-2022		0710102012072019/4	COMPANY PETITION IB (IBC)/464(ND)2019	ASHIKA CREDIT CAPITAL LIMITED Vs. MICA INDUSTRIES LIMITED	IBC under Sec 7	26-07-2022	Index missing	
134	22-07-2022		0710102022082022/3	COMPANY PETITION IB (IBC)/248(ND)2022	BASF INDIA LIMITED Vs. AGSON GLOBAL PRIVATE LIMITED	IBC Under Sec 9	26-07-2022	Sign msising in Pages 1 to 28 according to PDF	
135	25-07-2022		0710102017502022/1	INTERLOCUTORY APPLICATION (I.B.C)/2614(ND)2022	M/S. NUEVOSOL ENERGY PRIVATE LIMITED Vs. M/S SARKUN SOLAR PRIVATE LIMITED	Rule 11 of NCLT, 2016	26-07-2022	Affidavit Back date	
136	26-07-2022		0710102042332022/2	CONTEMPT PETITION(COMPANIES ACT)/11(ND)2022	ROHIT GUPTA & ORS. Vs. ANANT COLD STORAGE PVT.LTD. & ORS.	Sec 425	26-07-2022	Sign missing in Pages 1 to 27 according to PDF, Pages 313 and 316 according to PDF Not Clear	


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